

Year	Amount (Rs. in crore)
2010-11	28.95
2011-12	23.07
2012-13	27.50
2013-14 (July)	27.95

#### **Reduction in target for awarding road projects**

585. SHRI ISHWAR SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the National Highways Authority of India has reduced the target of awarding road projects for the current financial year; if so, the details thereof and the reasons therefor; and

(b) whether the Ministry of Finance has relaxed its norms for appraising and approving highway projects upto Rs.500 crore by the Ministry; if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHAR BHAI CHAUDHARY): (a) No, Sir. National Highways Authority of India (NHAI) has fixed the target of awarding 2,005 km of highway projects on Engineering Procurement Construction (EPC) mode of delivery and 2,023 km in Build-Operate-Transfer (BOT) mode of delivery under Public-Private Partnership (PPP) during the current financial year.

(b) Yes, Sir. Now, Public funded projects upto a cost of Rs.500 crore would be appraised by the Committee headed by the Secretary in the Ministry of Road Transport and Highways and the same would be approved by the Minister (Road Transport and Highways).

#### **Problems at toll plaza of Delhi-Gurgaon expressway**

586. SHRI DHIRAJ PRASAD SAHU:

SHRI RAM JETHMALANI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has taken note of the problems being faced by the commuters at the toll plaza of Delhi-Gurgaon Expressway and other plazas located on NHs passing through Delhi and National Capital Region (NCR);

(b) if so, whether Government has taken any steps to redress the grievances of the commuters; if so, the details thereof; and

(c) whether Government has received any proposals to end the collection of toll at the toll plazas and if so, the details thereof along with the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHAR BHAI CHAUDHARY): (a) to (c) Long queues at the Toll Plazas of Delhi-Gurgaon Build-Operate-Transfer (BOT) (Toll) Project have been observed. Expansion of Toll Plazas on Delhi-Gurgaon expressways is one of the grounds for issuing Termination Notice to the Concessionaire by the National Highways Authority of India (NHAI) in the month of February, 2012. On the intervention of Hon'ble Delhi High Court, a Memorandum of Understanding (MoU) containing terms of settlement was signed on 18.09.2012 between NHAI, Infrastructure Development Finance Company (IDFC) and the Concessionaire in Hon'ble Delhi High Court. No such problem is envisaged on toll plazas at Badarpur Elevated Highway on NH-2. Hon'ble Punjab & Haryana High Court had temporarily stopped the toll collection with effect from 05.09.2012 (00.00 hrs) due to congestion and directed NHAI to devise ways and means to decongest the traffic in consultation with the State Government of Haryana and the Concessionaire. Accordingly, certain measures to decongest the traffic were finalized in the meeting held on 19.09.2012 in consultation with the State Government of Haryana, Lenders and Concessionaire. However, the Concessionaire failed to execute the measures/ meet the targets specified in MoU dated 18.09.2012 and decisions taken in the meeting dated 19.09.2012 for which a show cause notice for termination has also been issued to the Concessionaire on 08.03.2013 by NHAI. The Concessionaire has challenged the show cause notice issued by NHAI in the Hon'ble Delhi High Court. The State Government of Haryana has also impleaded as a party in the matter. The matter is presently sub-judice.

**Policy to calculate toll amount along NHs**

587. SHRIMATI JAYA BACHCHAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state: